

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 105 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: Mr. Gobinder Singh Chopra & Ors Vs. M/s Mr.
Preminder Singh & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : Mr. Ritin Rai,
Mr. Aabhas Kshetarpal,
Mr. Kritika Bhardwaj, Advocates for R-1 to 4.

Mr. A Chaterjee, Advocate for R-5

ORDER

A request for adjournment has been made by the Ld. Counsel for the
Petitioner. Last opportunity is being granted.

To come up for hearing on 9.11.2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**